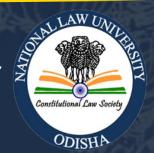


National Law University Odisha Sciety



on the occasion of

Samvidhāna Divasa | Law Day 2023

presents

2nd Panel Discussion

ON

Judicial Appointments and Government Interference with Collegium Resolutions

by



Alok Prasanna

Co-Founder and Lead, Vidhi Centre for Legal Policy



Aditya Sondhi

Senior Advocate, Supreme Court of India



Prof. (Dr.) Anupama Goel

Professor of law, NLU Delhi



Prashanto Sen

Senior Advocate, Supreme Court of India

Date

Time :

Platform

26 November, 2023

06:30 PM - 08:00 PM

Google Meet: dbe-qfkc-mvj



